

C-63

Recd. through e-mail on 01/04/2021

2964  
2021

No. 2434-2511/JSS-1/2021/MS/HALSA

From  
Member Secretary,  
Haryana State Legal Services Authority,  
Institutional Plot No.9,  
Sector-14, Panchkula

Office of the  
D&SJ Narnaul  
Receipt No.....2964  
Date...01.04.2021.....

- To
1. All the Ld. District & Sessions Judges-cum-Chairpersons,  
District Legal Services Authorities,  
In the State of Haryana
  2. All the Chief Judicial Magistrates-cum-Secretaries,  
District Legal Services Authorities,  
In the State of Haryana
  3. All the Chairpersons,  
Sub Divisional Legal Services Committees,  
In the State of Haryana

Dated, Panchkula, the 31/3/2021

**Subject: A COVID awareness drive namely "Arrest the disease, wear a mask, don't go close, cover your nose" by HALSA across the State of Haryana.**

Sir/Madam,

It is apprised that Hon'ble Mr. Justice Rajan Gupta, Judge, Punjab & Haryana High Court and Executive Chairman, Haryana State Legal Services Authority has launched a COVID Awareness Project across the State of Haryana on 26.03.2021 to inculcate mask etiquette amongst the citizens and to ensure proper implementation of health protocols such as social distancing wearing of mask, sanitization of hands etc.

In view of surge in COVID cases in last few days, it has been decided by this Authority to launch a more focused campaign for prevention and vaccination against COVID-19. It aims to make public aware about COVID safety protocols in association with State Administration and to undertake a mask making campaign with help of NGOs/public agencies/prisons department for distribution of masks to the needy persons for free of cost. The main objectives of the project are as under:


- To sensitize public at large about COVID-19 and various problems related to it
- To join hands with NGOs in creating awareness, mask making and distribution of masks for free to the needy persons
- To collaborate with District Administration/public agencies to reach each and every person living in far-flung areas and make them aware about COVID-19 and provide relief to needy under government welfare schemes

- Maximum public awareness by using effective and creative modes of awareness to inculcate preventive protocols i.e. wearing of masks, sanitization of hands and social distancing etc. Amongst all the citizens.

In this regard, you are requested to take all necessary steps for successful implementation of the project across the State of Haryana and create maximum awareness amongst the masses about COVID safety protocols such as social distancing wearing of mask, sanitization of hands etc. All the activities as specified in the Action Plan of the project be undertaken effectively in association with District Administration/NGOs. The District Legal Services Authority shall submit its weekly report to HALSA in this regard specifying all the activities undertaken by them in detail along with photographs.

The Concept Note of the COVID project is attached herewith for your ready reference.

Encls. as above

  
Member Secretary,  
Haryana State Legal  
Services Authority,  
Panchkula


No. 3976-78

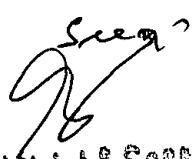
dt. 01-04-2021


Seen. Be put up before Ad. DES, Narnaul.

Copy along with copy of its enclosure forwarded to the followings for information and necessary actions:-

1. The CJM-cum-Secretary, DLSA, Narnaul
2. The AET(SD)-cum-Chairman, SDLSC, Mohindergera
3. The AET(SD)-cum-Chairman, SDLSC, Kanina.

  
District & Sessions Judge  
Narnaul dt. 01.04.2021

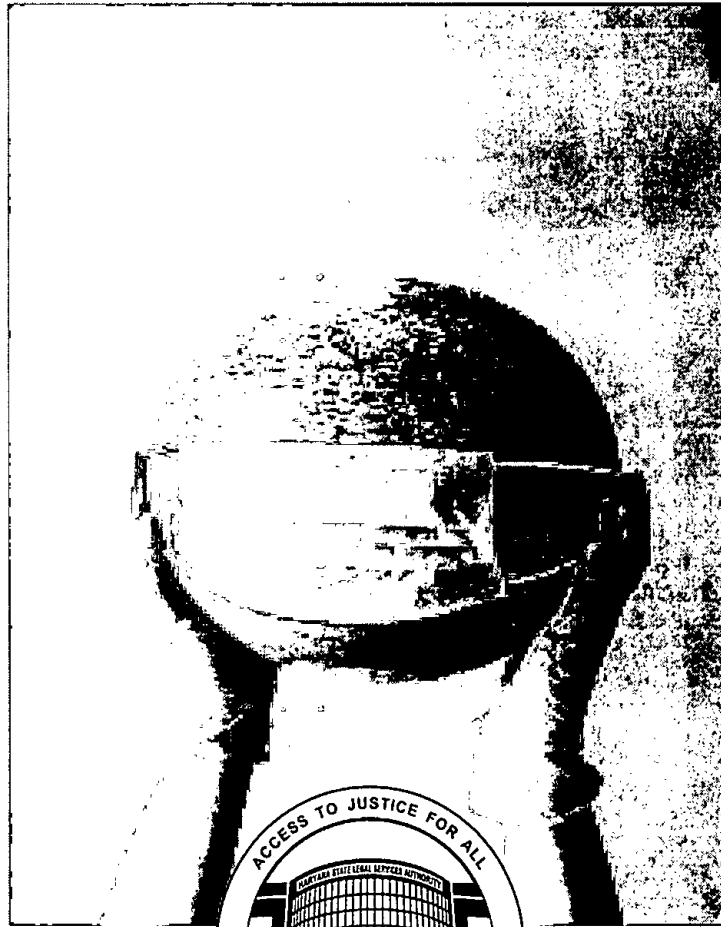
  
District & Sessions Judge  
Narnaul

Copy to President of all  
Bar Associations  
NCHC Board  
website also   
5/4/21

## CONCEPT NOTE

**Arrest the disease -  
Wear a mask  
Don't go close  
Cover your nose**

*A COVID awareness drive across the State of Haryana*



**HARYANA STATE LEGAL  
SERVICES AUTHORITY**



*We do not know much about it.*

*It spreads through person-to-person contact.*

*Infections range from mild to deadly.*

*It is a mutating with every passing day.*

## Prevention

**X** OR

## Cure

*No medicine for cure.*

*Only remedy is prevention*

*Prevention is only possible by raising maximum awareness to follow COVID safety protocol*

*Need to be more alert and careful since the second and third waves of COVID-19 are striking with more severe impact*



# STATS

## HARYANA

*In Haryana, 3,104 deaths were reported due to COVID infection.*

*As on 23.03.2021, 6,149 active cases have been reported in Haryana*

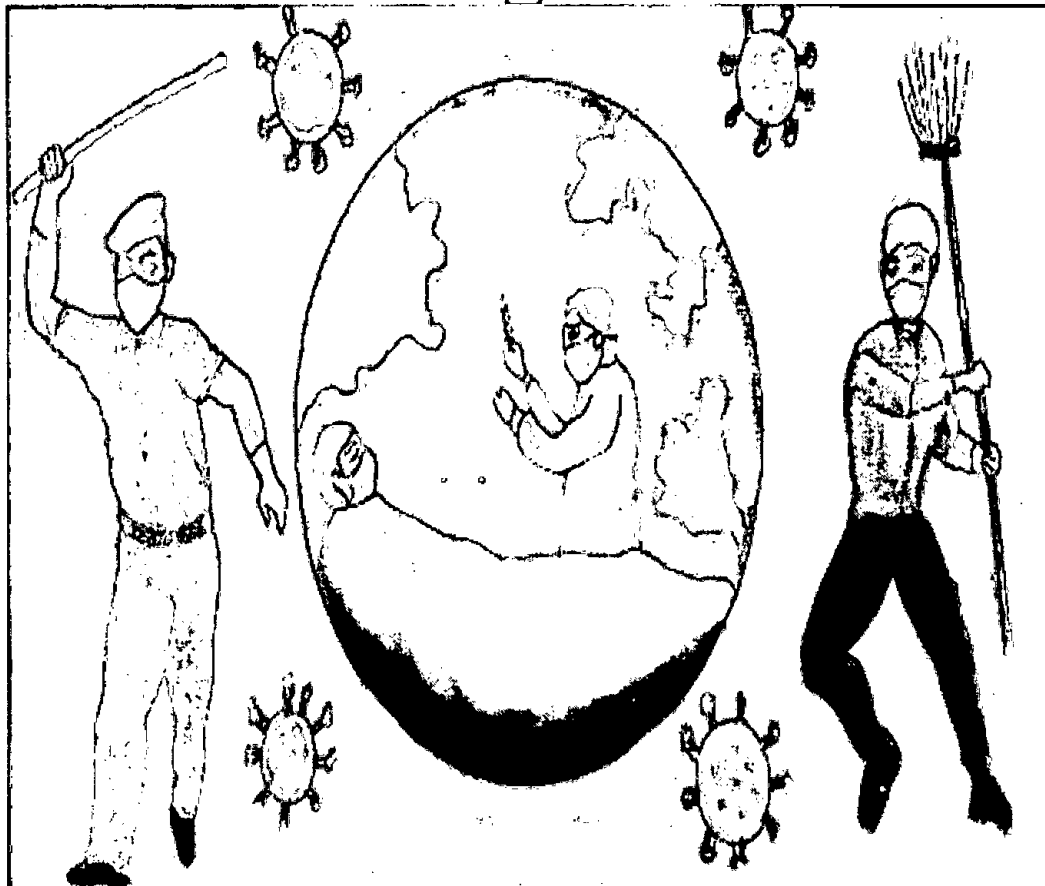
*895 fresh cases have been found in Haryana on 23.03.2021.*

## INDIA

*1,60,441 deaths were reported across the nation due to COVID infection.*

*As on 23.03.2021, 3,68,457 active cases have been reported in India.*

*40,715 fresh cases have been found in India on 23.03.2021.*



# OBJECTIVES

*To sensitize public at large about COVID-19 and various problems related to it*

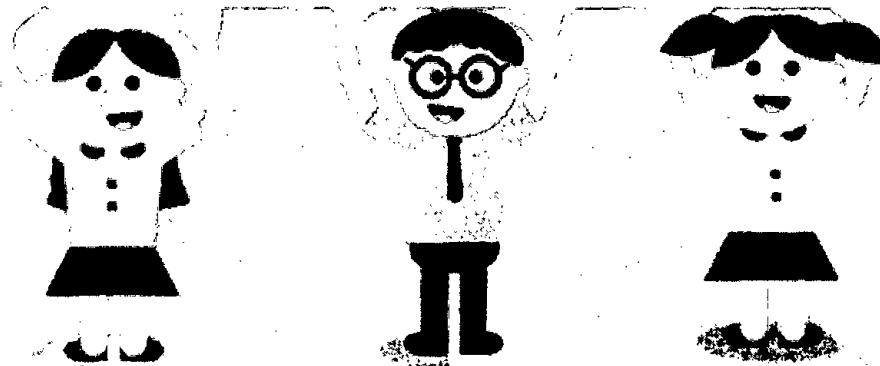
*To join hands with NGOs in creating awareness, mask making and distribution of masks for free to the needy persons*

*To collaborate with District Administration/public agencies to reach each and every person living in far-flung areas and make them aware about COVID-19 and provide relief to needy under government welfare schemes*

*Maximum public awareness by using effective and creative modes of awareness to inculcate preventive protocols i.e. wearing of masks, sanitization of hands and social distancing etc. Amongst all the citizens.*



# CORONAVIRUS ACTION PLAN/STRATEGIES



**All the districts shall be divided in six zones i.e. Ambala, Rohtak, Gurugram, Hisar, Karnal and Faridabad and maximum awareness will be done on COVID-19 to educate people about COVID health protocol.**

➤ **Collaboration with State Administration**

- ✓ To create awareness regarding COVID protocol etiquettes
- ✓ Reaching to needy
- ✓ Ensure benefits of State Schemes for needy persons hit by pandemic

➤ **Collaboration with Health Department**

- ✓ To create awareness regarding preventive protocols
- ✓ To inform public about vaccination drive
- ✓ To promote volunteer vaccination
- ✓ To clear misgivings about the vaccination for Covid-19

➤ **Collaboration with NGOs**

- ✓ To make mask
- ✓ To distribute mask free of cost
- ✓ Create awareness regarding COVID protocol etiquettes

➤ **Awareness campaigns and drives**

- ✓ Spread awareness at religious and public places to educate people about use of mask
- ✓ Awareness at public places like schools, colleges

including malls in association with police and civil authorities

- ✓ Organize awareness camps in Courts, civil secretariat etc. for general public and litigants.
  - ✓ DLSAs to make arrangements for setting up of Help Desk at court complexes, civil secretariats etc. so as to ensure proper usage of mask.
  - ✓ Saksham Yuvas be associated for setting up of helpdesks at various places.
  - ✓ The campaigns and drives shall also aim at Covid -19 precautions as well as importance of vaccination.
- **Cycle Rallies:** To hold cycle-rallies at District as well as Sub-Division level.
  - **Legal Literacy Clubs:** Each DLSA with the help of Legal Literacy Clubs shall reach the maximum students/teachers to make them aware on COVID-19 and various aspects associated with
  - **Preparation of Study material on Covid-19:** HALSA as well as DLSAs shall get pamphlets, brochures etc. prepared on various topics viz. How to use mask? Covid-19 awareness pamphlets etc.
  - **Animated Videos:** Preparation and launch of animated video on Mask awareness;
  - **Submission of Weekly Report:** Each DLSA shall submit a weekly report highlighting each and every activity done on COVID-19 along with photographs.

For Further Information



**HARYANA STATE LEGAL SERVICES AUTHORITY**

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